

ber: "the desire for war is alien to the very nature of a socialist State." This is what Shri Dange said when the first Chinese aggression came to our notice I remember Shri Dange saying: "this cannot happen because China is a socialist country." They still pin their faith on this imperialist, power-mad, power-hungry, and power-intoxicated communist country like China. How can you have your faith in these people? Now, what about the functioning of the party? In some parts of this country, they are functioning in a very odd way. I said on the floor of this House that in the border areas of West Bengal and Assam the communists collected money from the people and issued receipts to them telling them to preserve those receipts so that these receipts might be delivered to the Chinese when they come as liberators! Now, my hon. friend Shri Vasudevan Nair gave a reply and he said: "Mr. Hem Barua is a blind man." I am a blind man, even love is blind, because, I could see through the intentions of the Chinese much before these people could see.

**Shri Vasudevan Nair:** I am more convinced that you are blind. I am a blind man because I have seen through the intentions of the communist party's resolution, and if this is blindness, I would say that I am cent per cent blind! It is the love of my country that has made me blind.

17 hrs.

**Mr. Speaker:** Would he like to continue?

**Shri Hem Barua:** Yes, Sir.

**Shri Ranga:** I thought we were going to sit till 6 O'clock.

**Mr. Speaker:** Was it declared?

**Some Hon. Members:** No, no.

**Mr. Speaker:** If the hon. Member desires to finish, we can sit for some time more.

**Some Hon. Members:** No. No.

17.01 hrs.

#### BUSINESS OF THE HOUSE

**Mr. Speaker:** I have to make an announcement. This morning we were told by the Minister of Parliamentary Affairs that the committee representing different groups, Congress as well as others, had met and they have decided that we will sit up to the 11th December as originally planned. That had been announced here by the Minister of Parliamentary Affairs.

The second thing that the committee decided was that during these days,—because we had not been sending notices to the Ministries and we could not now call upon them to answer because ten days' notice was not there—there would be no Question Hour till the 11th, that this is only for this session and would not apply to any other session that comes after this, and that we will sit from 12 o'clock to whatever time we like to, to give the Ministries more time for concentrating their attention towards the war effort and for defence purposes. That is for the House as well as for the Government to consider. Probably, in my opinion, it would be much better if we sat either in the morning or in the evening. If they think that it could be from 12 to 5 I would have no objection. Either it may be from 9 to 1 or half-past one, or, after lunch, from half-past two to seven or half-past seven. Anyhow that can be considered.

Then the Committee has also decided that there will be no questions with regulation notice. Short notice questions would be allowed but the Members would realise that they must also be essential and important ones. First I will exercise the discretion whether really the question should be admitted or not, and whether it is really worth answering by the Mini-

[Mr. Speaker]

ter. Then the Minister has that option to accept it or not as is under our rules.

This should also be borne in mind, namely, that there would not be a large number of questions. At the most every day, normally I could allow only two short-notice questions, but if there are more than two, and after the Minister has not accepted that notice, if I feel that there is some question in respect of which information must be given to the Members, I will admit it as an unstarred question and ask the Minister to send that information to the Member himself, so that that information could be had.

**Shri Hari Vishnu Kamath** (Hoshangabad): It may be placed on the Table.

**Shri Ranga** (Chittoor): Would you consider one or two Calling Attention Notices?

**Mr. Speaker:** I am not debarring that. They would be independent things. I am not talking of them because that would continue. These are the things that I wanted to convey to you. I am sure the House agrees to all this.

**Shri Hari Vishnu Kamath:** May I request you to see that this arrangement is only for this session? Then, I would suggest that the sitting may be from 2 to 7. That will be a good time if you agree.

**Mr. Speaker:** Unless the Government representative also has his say, I could not decide about the time—whether it suits the Ministries and the Government people also—because we want to give them facility so that they might have more time to attend to defence efforts.

Well, so far as these sittings are concerned, there is a desire that from Monday onwards we might sit either

in the morning—half-past nine to one,—or, after lunch, in the evening, from half-past two to seven. I do not know whether Government would find it more convenient, because Members of the House think that that would give more time to the Ministers to attend to their work and they can come after the lunch hour. If the Minister wants to consult the other Ministers, he may do so.

**The Minister of Parliamentary Affairs** (Shri Satya Narayan Sinha): Regarding the new arrangement which you propose for being enforced from Monday, I would like to have time to consult the others and tell you tomorrow.

**Mr. Speaker:** We will start at 12 o'clock on Monday and we will decide then.

**Shri Hari Vishnu Kamath:** Tomorrow we meet at 11 as usual?

**Mr. Speaker:** The whole arrangement begins from Monday. Tomorrow we meet at 11, as usual.

**Shri Ranga:** You may kindly agree to extend the time for this Defence of India Bill by two or three hours for the general discussion.

**Some Hon. Members:** Yes.

**Mr. Speaker:** I think there is a justifiable demand on the part of Members; there is not so much pressure of time and we can extend the time.

**Shri Satya Narayan Sinha:** By 2 hours.

**Mr. Speaker:** As already desired by hon. Members, we will have 10 hours.

**17.08 hrs.**

*The Lok Sabha then adjourned till Eleven of the Clock on Friday, November 23, 1962 | Agrahayana 2, 1884 (Saka).*